

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 612
IB-645/ND/2022
IA/02/2024, IA/6631/2023,
IA/6634/2023

IN THE MATTER OF:

Mr. Kishore Bora

...PETITIONER

Vs

**M/s. Naman Broadcastings and
Telecommunications Pvt. Ltd.**

...RESPONDENT

Section

U/s 7 of IBC, 2016

**Order delivered on 12.04.2024
HYBRID HEARING (PHYSICAL & VC)**

Coram:

**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the RP

:Adv. Hitesh Sachar, Adv. Anju
Jain, Adv. Surender.

ORDER

IA/02/2024

Ld. Counsel for the RP is present and sought time to file proof of service for serving the Suspended Management of the Corporate Debtor on 04.03.2024. Time prayed for is granted. List the matter on **03.05.2024**.

IA/6631/2023 & IA/6634/2023

List the matter on **03.05.2024**.

**Sd/-
(Rahul Bhatnagar)
Member (T)**

**Sd/-
(Mahendra Khandelwal)
Member (J)**